

[Shri B. R. Bhagat]

provisions of section 27A of the Insurance Act have since been made applicable to the Corporation and a new investment policy was announced and laid on the Table of the House. Also a very exhaustive discussion took place and we have the broad the approval of the House for that policy. In view of this, it is not considered necessary to press the Bill. Therefore, I beg to move for leave for withdrawal of this Bill.

Mr. Speaker: The question is:

"That leave be granted to withdraw the Life Insurance Corporation (Second Amendment) Bill 1957."

*The motion was adopted.*

12.14 hrs.

APPROPRIATION (RAILWAYS) NO. 4 BILL\*, 1958

The Minister of Railways (Shri Jagjivan Ram): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1956, in excess of the amounts granted for those services and for that year.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation and appropriation of moneys out of the Consolidated Fund of India to meet the amounts

spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1956, in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

Shri Jagjivan Ram: I introduce† the Bill.

12.16 hrs.

APPROPRIATION (RAILWAYS) NO. 5 BILL\*, 1958

Shri Jagjivan Ram: I beg to move for leave to introduce a Bill to provide for the authorisation and appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1957, in excess of the amounts granted for those services and for that year.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation and appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1957, in excess of the amounts granted for those services and for that year."

*The motion was adopted.*

Shri Jagjivan Ram: I introduce† the Bill.

\*Published in the Gazette of India Extraordinary Part II—Section 2, dated 15th December, 1956.

†Introduced with the recommendation of the President.